## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 55 OF 2017**

Dated: 6<sup>th</sup> December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Lintax Marketing Services Pvt. Ltd. & Ors. .... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. .... Respondent(s)

## **ORDER**

The matter could not be taken up due to administrative reasons.

List the matter on <u>17.01.2018.</u>

COURT MASTER